## DIVERSIFICATION AGRICULTURE PRODUCER COMPANY LIMITED (under Corporate Insolvency Resolution Proceeding) List of Operational creditors (other than Workmen and Employees and Government Dues)

(As on 1st April 2024)

Date of Claim	Name of the Creditors	Type of claim & Form	Amount Claimed by the Creditors (Amount in Rs)	Amount Admitted (Amount in Rs)	Amount of claim not admitted		Details of Security Interest	Comment
23/10/2023	Global New Energies and Technologies	Operational Creditor (Form B)	1,73,52,079	0	6,984,867	10367212 A-001	Nil	The claim amount admitted earlier has been taken as contingent claim as per discussion with COC on 4th & 5th COC Meeting and further reverification of the claim by RP on following grounds:- 1) As per audited financial dated 31st March 2023, there is no outstanding amount from the claimant, 2) As per records of Form GSTR-3B of Corporate Debtor the claim is on the higher side with fraudulent duplicate invoices and there is no explanation for such excess claim. 3) CD was under dispute with the claimant for supply of Land Leveler Machines, the CB-808-P machine from a Chinese company named SunNav and not belong to Japanese company Hakuto Co. Limited, 4) As per physical verification of RP lebels and as per details & bill of entry provided by suspended Board of Directors, the Land Leveler Machines were imported from china., 5) As per physical verification of the inventories, the Sprayer machines supplied by OC are lying as unsaleable due to Quality and Price issues. The solar panel attached on the sprayer machine are not in working conditions.